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MCRC-12944-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE G. S. AHLUWALIA

ON THE 8th OF APRIL, 2025MISC. CRIMINAL CASE No. 12944 of 2025*SHYAMSUNDAR CHATURVEDI**Versus**THE STATE OF MADHYA PRADESH*

.....
Appearance:

None for the applicant even in the second round.

Dr. Anjali Gyanani, Public Prosecutor for respondent/State.

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ORDER

On 7/4/2025 also, none had appeared even in the second round and, accordingly, it was specifically mentioned that the case shall be taken up at 10.30 AM on 8/4/2025.

In the first round of the day, a request was made by colleague of Shri R.K.Joshi, Advocate that the case may be adjourned as Shri R.K.Joshi, Advocate is busy in another Court.

Prayer for adjournment was refused and the case was passed over with a clear stipulation that in case if none appears for the applicant even in the second round, then adverse order may be passed.

None appears for the applicant even in the second round.

Thus, it appears that applicant has either lost interest in prosecuting this application, or is interested in bench hunting.

Accordingly, the application is dismissed for want of prosecution.

(G. S. AHLUWALIA)
JUDGE

(and)

